

**Central Administrative Tribunal  
Principal Bench**

**CP No. 680/2014**  
In  
**OA No. 1759/2014**

New Delhi this the 2<sup>nd</sup> day of May, 2016

**Hon'ble Dr. B.K. Sinha, Member (A)**  
**Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Anil Kumar Gupta,  
Aged 44 years,  
S/o Shri J.P. Gupta,  
Working as Sanitary Inspector in  
Safdarjang Hospital, New Delhi  
R/o E-13, Type-III,  
Safdarjang Hospital Staff,  
Kidvai Nagar West,  
Delhi

-Petitioner

(By Advocate: Ms. Sonika Gill for Mr. Yogesh Sharma)

VERSUS

Dr. Raj Pal,  
Addl. Director DG & Medical Superintendent,  
VMMC & Safdarjung Hospital,  
Govt. of India,  
New Delhi-29

-Respondent

(By Advocate: Ms. Mehvish Rana for Mr. Hilal Haider)

**ORDER (ORAL)****Dr. B.K. Sinha, Member (A):**

Learned proxy counsel for the petitioner submits that the orders passed in the OA No. 1759/2014 on 21.05.2014 have been implemented and, therefore, the applicant would like to withdraw the present Contempt Petition. Accordingly, the CP is closed. Notices issued to the respondents stand discharged. No costs.

**(Jasmine Ahmed)  
Member (J)****(Dr. B.K. Sinha)  
Member (A)**

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